CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO. 106 OF 2003

IN

ORIGINAL APPLICATION NO.435 OF 2001 ALLA HABAD THIS THE 8th DAY OF JULY ,2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J HON'BLE MR. S. C. CHAUBE, MEMBER-A

Satya Narain Bal, S/o Ram Lakhan Pal, R/o Khajurahavan, Bistrict-Jaunpur.

.....Applicant

( By Advocate Sri N.L. Srivastava)

## Versus

- Shri M.K. Sharma, Principal,
  Jawahar Navodaya Vidhyalaya Mariahu,
  District-Jaunpur.
- P.S. Salariya, Deputy Director,
  Navodaya Vidhyalaya Samiti, 8-10,
  Sector-C, Aliganj, Lucknow.

......Respondents

( By Advocate Sri V. Swaroop )

## DRDER

## HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

This Contempt Petition was filed claiming dis-obedience of the orders passed by this Tribunal on 02.04.2002 in 0.A. No.435/01. Today counsel for the respondents has placed on record the order dated 28.05.2004 passed in writ petition



No.30855/02 whereby the order dated 02.04.2002 has been stayed until further orders.

In view of the order passed by Hon'ble High Court, the present Contempt Petition is dismissed and notices are discharged However, liberty is given to the applicant's counsel to revive this Contempt Petition by filing as Misc. Application in case the stay order is vacated by the Hon'ble High Court or the matter is finally decided in his favour whichever is earlier.

Member-A

Member-J

/Neelam/